

HIGH COURT OF MANIPUR
AT IMPHAL

ORDER


Imphal, the 30th April, 2018

No. HCM/MJS/T-1/92-Estt./ 6844 Smt. Binny Ngangom, Judge, Family Court, Thoubal will also be in charge of the office and the court of the District & Sessions Judge, Thoubal until further orders w.e.f. 30.4.2018 (AN).

Shri Salam Imocha, District & Sessions Judge, Thoubal shall hand over the charge of the District & Sessions Judge, Thoubal to Smt. Binny Ngangom, Judge, Family Court, Thoubal.

The process of handing over and taking over of charges is to be completed immediately.

By Order etc.,



(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/MJS/T-1/92-Estt./ 6845-66

Imphal, the 30th April, 2018

Copy to:

1. The Accountant General (A&E), Manipur, Imphal.
2. The Secretary (Law), Government of Manipur.
3. All the District & Sessions Judges, Manipur.
4. The Presiding Officer, MACT/Revenue Tribunal, Manipur.
5. The Judge, Special Court (ND&PS) Manipur/(ND&PS)(FTC), Manipur.
6. All the Judges, Family Courts, Manipur.
7. Member Secretary, MASLSA.
8. The Registrar (Judl.)/(Vigilance)/(Admn./PM&P), High Court of Manipur.
9. The Addl. Sessions Judge (FTC) for Crimes against Women, Manipur.
10. The Addl. District & Sessions Judge (FTC), Manipur East/Manipur West.
11. Smt. Binny Ngangom, MJS for information.
12. The Joint Registrar (Admn./PM&P), High Court of Manipur.
13. The CPC, High Court of Manipur
 - With a request to upload this Notification in the official website.
14. The Chief Judicial Magistrates/Civil Judges (Sr. Divn.), Churachandpur/Bishnupur.
15. The Civil Judge (Sr. Divn.), Imphal East.
16. The JMFC/Civil Judge (Jr. Divn.), Imphal West-I/II.
17. The Deputy Registrar (Judl.)/(Accounts/Planning)/(Admn./PM&P), High Court of Manipur.
18. The Director, Printing & Stationery Department, Government of Manipur
 - With a request to publish the notification in the Gazette and to send 10 extra copies to the High Court of Manipur.
19. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
20. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
21. The Superintendent Estt.-II, High Court of Manipur.
22. The concerned File/Guard File/Notice Board.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR